

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.201
IB-240(ND)/2020

IN THE MATTER OF:

Capital Trade Links Ltd.

.... **APPLICANT/PETITIONER**

Vs.

Soni E Vehicle Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 09.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Bal Kishan Sharma, Advocate

For the Respondent : Mr. Aditya Nayyar, Advocate

ORDER

We have heard the submissions of Mr. Bal Kishan Sharma, Ld. Counsel appearing for the Applicant and Mr. Aditya Nayyar, Ld. Counsel appearing for the Respondent.

It is submitted by Ld. Counsel that the parties have settled the matter and joint application seeking withdrawal of the matter will be filed shortly.

List the matter on **28.03.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)